

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1671

ANSWERED ON:10.08.2011

AIR CONNECTIVITY

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of new air routes given clearance in the country during each of the last three years and the current year;
- (b) the details of these routes, locationwise alongwith the details of names of air operators granted permission to provide their services on these routes;
- (c) the steps being taken to increase air connectivity in the North-Eastern Region, especially Assam; and
- (d) the time by which these routes are likely to become operational?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) and (b):- The details of new routes starting during the last three years and the current year are as follows:

2008-2009

Delhi-Dehradun-Delhi
Mumbai-Latur-Nanded-Mumbai
Mumbai-Nasik-Mumbai
Mumbai-Sholapur-Mumbai

2009-10

-
Chennai-Salem-Chennai

2010-11

-
Bangaluru-Mysore-Bangaluru
Cheanni-Agatti-Chennai
Delhi-Mangalore-Calicut & VV
Delhi-Ludhiana-Pathankot & VV

2011-12

-
Kolkata-Lilabari-Kolkata
Delhi-Kanpur-Kolkata
Mumbai-Latur-Nanded-Mumbai and Delhi-Ludhiana-Pathankot & VV
routes have been modified as Mumbai-Nanded-Mumbai and Delhi-Ludhiana-Delhi.

(c) and (d):- At present, there are 370 scheduled flights per week operating in the North Eastern Region. Number and and percentage of flights increased in the NER from summer scheduled 2010 to summer scheduled 2011 are as under:

No. of flights	286	348	370
% increased	21.67%	6.32%	

Operations in domestic sector have been deregulated and flights are being operated by concerned airlines on the basis of commercial viability subject to adherence of Route Dispersal Guidelines. Government has laid down Route Dispersal Guidelines with a view to achieving better regulation of air transport services taking into account the need for air transport services of different regions of the country including North -East region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines (RDG).

Under the RDG, the operator has to diploy on routes in category-II (which includes North-Eastern Region, Jammu & Kashmir, Andaman & Nicobar Island and Lakshadeep) at least 10% of the capacity he deploys on routes in category-II routes, at least 10% would be deployed on services or segment thereof operated exclusively within the cat-II region.